

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (S) No.15 of 2020**

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1. Sunil Kumar Mahto					
2. Mithlesh Kumar Ravidas	....	....	....	Petitioners	
Versus					
State of Jharkhand & Others	....	....	....	Respondents	

**CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioners	: Mr. Shresth Gautam, Advocate
For the Respondent Nos.1-6	: Ms. Shivani Kapoor, A.C. to S.C. II
For the Respondent Nos.7&8	: Mr. Sanjay Piprawall, Advocate

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**04/25.06.2020** Heard Mr. Shresth Gautam, learned counsel for the petitioners and Ms. Shivani Kapoor, learned counsel for respondent nos.1 to 6 and Mr. Sanjay Piprawall, learned counsel for respondent nos.7 and 8.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for respondents are directed to file counter affidavit within four weeks.

Post this matter on 6<sup>th</sup> August, 2020.

**(Sanjay Kumar Dwivedi, J.)**

Anit